

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

Appeal No. 09/252/ND/2018

**CORAM:**

**PRESENT: MS. DEEPA KRISHAN**  
**HON'BLE MEMBER(T)**

**MS. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW  
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON  
02.02.2018**

**NAME OF THE COMPANY: Turtle Media Pvt. Ltd.**

**SECTION OF THE COMPANIES ACT: 252**

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
--------------	-------------	--------------------	-----------------------	------------------

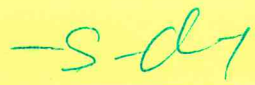
	<b>For the Petitioner:</b>	Mr. Pankaj and Mr. Rohit, CS		
--	----------------------------	------------------------------	--	--


	<b>For the Respondent:</b>	Ms. Easha Kadian, Counsel for IT Dept. Mr. Manish Raj, Company Prosecutor, ROC		
--	----------------------------	---	--	--

**ORDER**

Report of the Income Tax Department and ROC is on record. Ld. PCS appearing on behalf of the petitioner has taken us on record.

To come up for orders.

  
**(Deepa Krishan)**  
**Member (T)**

  
**(Ina Malhotra)**  
**Member (J)**